

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : MA/1315/2020
NAME OF THE PETITIONER : Sondex Heat Exchange India Pvt Ltd & Another
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Due to paucity of time, matter is adjourned to 29.07.2021 for hearing.


[K. NATARAJAN]
Deputy Registrar